

(2024) 11 NCDRC CK 0092

National Consumer Disputes Redressal Commission

Case No: First Appeal No. 642, 643 Of 2017

M/s Nitesh Colour Lab

APPELLANT

Vs

M/s Jindal Photo Film Ltd. & 5
Ors

RESPONDENT

Date of Decision: Nov. 26, 2024

Acts Referred:

- Consumer Protection Act, 1986 - Section 2(d)(i), 13
- Limitation Act, 1963 - Section 14

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Narender Bhandari, Sameer Nandwani, Lavish Sharma

Final Decision: Dismissed

Judgement